



\$~S-24, S-25, S-26, S-27, S-28 & S-29

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2296/2020

## AJAY GAUTAM

..... Petitioner

Through: Petitioner in-person.

## GNCT OF DELHI AND ORS. ..... Respondents Through: Mr. Jawahar Raja, ASC (Civil), GNCTD for R-1/GNCTD. Mr. Anil Soni, CGSC along with Mr. Rahul Mourya, Advocate for UOI.

Mr. Rajat Nair, SPP along with Mr. Dhruv Pande, Advocate for State.

Mr. Dhruv Pande, Advocate for

S-25

## + W.P.(C) 2836/2020 & CM APPL. 9860/2020

JAMIAT ULAMA-I-HIND	Petitioner
Through:	Mrs. June Choudhary, Senior
	Advocate along with Mr. M.
	Taiyab Khan, Advocate.

versus **UNION OF INDIA & ORS** Through: Mr. Jawahar Raja, ASC (Civil), GNCTD for R-1/GNCTD. Mr. Rajat Nair, SPP along with

S-26

+ **W.P.(C) 3003/2020** 

# JAMIAT ULAMA-I-HIND THROUGH GENERAL SECRETARY ..... Petitioner

State.

W.P.(C) 2296/2020, W.P.(C) 2836/2020, W.P.(C) 3003/2020, W.P.(CRL) 588/2020, W.P.(CRL) 665/2020 & W.P.(CRL) 669/2020

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Mrs. June Choudhary, Senior Through: Advocate along with Mr. M. Taiyab Khan, Advocate.

versus

..... Respondents

UNION OF INDIA & ORS. Through:

Mr. Rajat Nair, SPP along with Mr. Dhruv Pande, Advocate for

S-27

+

#### W.P.(CRL) 588/2020, CRL.M.A. 5365/2020, CRL.M.A. 5366/2020, CRL.M.A. 9659/2020, CRL.M.A. 9660/2020, CRL.M.A. 8160/2022 & CRL.M.A. 14970/2022

State.

LAWYERS VOICE	Petitioner
Through:	None
versus	
UNION OF INDIA & ORS	Respondents
Through:	Mr. Anil Soni, CGSC along with
	Mr. Rahul Mourya, Advocate for
	UOI.
	Mr. Rajat Nair, SPP along with
	Mr. Dhruv Pande, Advocate for
	State.
	Ms. Rarannum Cheema and Mr.
	Akash Singh, Advocates for R-4
	& R-5.
	Mr. Prateek Chadha and Mr.
	Vrishank Singhania, Advocates
	for R-6.
	Mr. Rishikesh Kumar, ASC,
	GNCTD along with Ms. Sheenu
	Priya, Mr. Muhamad Zaid and Mr.
	Sudhir Kumar Shukla, Advocates for R-7.
	Mr. D. Abhinav Rao along with Ms. Prerna Robin, Advocate for
	R-9 & R-10.
	Ms Sanya Kumar, Advocate for R- 15.

W.P.(C) 2296/2020, W.P.(C) 2836/2020, W.P.(C) 3003/2020, W.P.(CRL) 588/2020, W.P.(CRL) 665/2020 & W.P.(CRL) 669/2020

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Mr. Ashok Arora, Mr. harsh Prabhakar and Mr. Sitwat Nabi, Advocates for R-23.

S-28

- + W.P.(CRL) 665/2020, CRL.M.A. 5109/2020, CRL.M.A. 5330/2020, CRL.M.A. 5367/2020, CRL.M.A. 9161/2020 & CRL.M.A. 3947/2022
  - SHAIKH MUJTABA FAROOQ & ORS. ..... Petitioners Through: Mr. Sadiq Noor, Advocate. versus UNION OF INDIA & ORS. ..... Respondents Mr. Anil Soni, CGSC along with Through: Mr. Rahul Mourya, Advocate for UOI. Mr. Rajat Nair, SPP along with Mr. Dhruv Pande, Advocate for State. Mr. Shivam Chowdhry, Advocate for R-6. Mr. Ajay Burman, Senior Advocate along with Mr. Varun Seth, Advocate for R-8.
- S-29
- + W.P.(CRL) 669/2020, CRL.M.A. 5122/2020 & CRL.M.A. 6229/2020

BRINDA KARAT		Petitioner
	Through:	Ms. Kirti Singh and Ms. Sonal K.
		Chopra, Advocates.
	versus	
STATE & ANR.		Respondents
	Through:	Mr. Rajat Nair, SPP along with
	-	Mr. Dhruv Pande, Advocate for

State.

Mr. Anil Soni, CGSC along with Mr. Rahul Mourya, Advocate for UOI.

W.P.(C) 2296/2020, W.P.(C) 2836/2020, W.P.(C) 3003/2020, W.P.(CRL) 588/2020, W.P.(CRL) 665/2020 & W.P.(CRL) 669/2020

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### CORAM: HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE AMIT SHARMA <u>O R D E R</u> 27.09.2022

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Renotify on 29.11.2022.

## SIDDHARTH MRIDUL, J

## SEPTEMBER 27, 2022/rs

## AMIT SHARMA, J

Click here to check corrigendum, if any

W.P.(C) 2296/2020, W.P.(C) 2836/2020, W.P.(C) 3003/2020, W.P.(CRL) 588/2020, W.P.(CRL) 665/2020 & W.P.(CRL) 669/2020

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